Declaration of Assets and Liabilities

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A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

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Sr. No.	Description	Self (Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	25,000/-	10.000/-			
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	5,000/				
(iii)	Bonds, Debentures and Shares in companies	T	•			
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC- 6064/ नार्भिक श्रीक्रेयम	_			
(v)	Motor Vehicles (details of make, etc.)	_	-			
(vi)	Jewellery (give details of weight and value)	-	घोना -४० आप नाँ दी - उठ० आप		1.07	
(vii)	Other assets, such as values of claims / interests		-			

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

^{*} Dependant here means a person substantially dependent on the income of the employee.

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	-	_			
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement)	न्द्र ।	1 केंद्रा			
	-Current market value					
(111)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value		_			
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value		_			
(v)	Others (such as interest in property)	-	- ;			

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on07.62:2022
(a)	(i) Loans from Banks	भारतीन स्टेर लंडे, जिनाई भवते, पटेरी	44.600/
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

	(d) dues to departments dealing with telephones	
	(e) dues to departments dealing with government transport (including	
	(f) Other dues, if any	
(b)	(i) Income Tax including	
	surcharge [Also indicate the assessment year upto which Income Tax Return	
	filed. Give also Permanent Account Number (PAN)]	BM1PP9390 K
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth	
	Tax return filed.] (iii) Sales Tax [Only in	
	case of proprietary business]	
	(iv) Property Tax	

C. <u>Personal Detail</u>

GPF/CPF/PRAN No	PF/CPF/PRAN No. :- PTS/BLA-167						
Gender	:	. M	(M/F)		VISION THE		
Date of Birth	:-	2 0	0 3	1 9	6	2	(DD/MM/YYYY)
Class/Group Cadre	:- :-	С	(A/B/C)				
			e.g. B.A.SB nar Secretaria			Service,	
Home District	•	मपुब-	1)				
I hereby knowledge and b	declare elief.	that the	above det	ails are t	rue t	o the	best of my
			Signatur	ווכוב ב	۱۱۲	11140	217

Note:

Place: 4.2.4.

Date: 7...2...2.2....

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Name of Employee: \$131/ 2111 4/2/417

Designation: 414411

Department: मिटार नियान जमा अभिनेताल